

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (C) Nos.34066-34067/2009

HINDUSTAN AERONAUTICS LIMITED

Petitioner(s)

VERSUS

KRISHNA DULARI & ORS.

Respondent(s)

(With appln(s) for c/delay in filing process fee and prayer for
interim relief))

Date: 28/04/2011

These Petitions were called on for hearing
today.

For Petitioner(s)

Mr. Swapnil Verma, Adv.
Mr. Nikhil Nayyar, Adv.

For Respondent(s)

Mr. Anurag Kishore, Adv.
Mr. Rajesh Kumar, Adv.

Mr. Gunnam Venkateswara Rao ,Adv

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of respondent No.1.
List on 5.7.2011.

am

(SUNIL THOMAS)
REGISTRAR